

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

12. COMP.APPL/206(MB)2024  
COMP.APPL/207(MB)2024  
IN  
CP/249(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **24.06.2024**

Name of the Party: Tanisha Multi Trading Private Limited

Section 271-273 of Companies Act, 2013, Rule 11 of NCLT Rules, 2016

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**ORDER**

1. Adv. Manish Jha a/w Adv. Indrajit Mukherjee for the Applicant/  
Liquidator present through virtual mode.

**CA-206/2024**

2. This is an Application filed under Sections 271-273 of the Companies  
Act seeking to place record half yearly return for the period (April, 2023  
to March, 2024). The same is taken on record.

3. Accordingly, the present Application is disposed of.

**CA-207/2024**

4. Post this CA on **25.07.2024** for further consideration.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**